

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Transfer Original Petition (AT) (MRTP) No.06 of 2017
(Old RTPE No.323 of 1996)

In the matter of:

Smt. Shobha Rani Jain

...Complainant

Vs.

Delhi Development Authority

...Respondent

Appearance: Shri Dhruv Shukla, Advocate with Smt. Shobha Rani Jain complainant/ witness.

Shri Sunil Malhotra, Advocate for the Respondent.

09.04.2019

Case is listed today for further orders/ cross-examination of the Complainant's witness. Witness is present.

A joint application has been moved on behalf of both the parties for adjournment on the ground that the parties are trying to settle the matter amicably.

As prayed by the parties, put up on 02.05.2019 for cross-examination/ further orders.

[Peeush Pandey]
Registrar